



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,1st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:40 P.M.]**

| Sr.No.           | Case Number                     | Main Parties                                                                                         | Petitioner Advocate                                               | Respondent Advocate                                                                                                                                                      |
|------------------|---------------------------------|------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>MOTION</b>    |                                 |                                                                                                      |                                                                   |                                                                                                                                                                          |
| 82               | WP(C)/4854/2022<br>FIXED        | NETTYANAND GOGAI AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                        | MR. A R BHUYAN<br>MR. M A I HUSSAIN<br>N ISLAM                    | SC, ELEM. EDU<br>GA, ASSAM<br>SC, SSA                                                                                                                                    |
| <b>ADMISSION</b> |                                 |                                                                                                      |                                                                   |                                                                                                                                                                          |
| 83               | WP(C)/6015/2018<br>FIXED        | MURKONG SELEK COLLEGIATE HIGH<br>SCHOOL AND 6 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS. | MR H R A CHOUDHURY<br>MR F U BARBHUIYA<br>MRS H AHMED<br>MS S DAS | SC, SEC. EDU.<br>SC, FINANCE<br>SC, SEBA                                                                                                                                 |
| 84               | WP(C)/8878/2019<br>FIXED        | UNION OF INDIA AND 3 ORS.<br><b>Versus</b><br>BIJAY SINGH AND 12 ORS.                                | MR. S C KEYAL<br>ASSTT.S.G.I.                                     | MR. A AHMED<br>MS. D GOSWAMI<br>MS. A THEYO                                                                                                                              |
| <b>WITH</b>      |                                 |                                                                                                      |                                                                   |                                                                                                                                                                          |
| 85               | WP(C)/8935/2019                 | UNION OF INDIA AND 3 ORS.<br><b>Versus</b><br>HONCHAI KONYAK AND 7 ORS.                              | MR. S C KEYAL<br>ASSTT.S.G.I.                                     | MR. A AHMED (R1-R5)<br>MS. D GOSWAMI (R1-R5)<br>MS. A THEYO (R1-R5)                                                                                                      |
| 86               | WP(C)/9157/2019<br>FIXED        | MANJUWARA KHANAM AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.                          | MR A R BHUYAN<br>MR. M A I HUSSAIN<br>MR F HAQUE                  | GA, ASSAM<br>GA, ASSAM<br>SC, FINANCE                                                                                                                                    |
| <b>ORDERS</b>    |                                 |                                                                                                      |                                                                   |                                                                                                                                                                          |
| 87               | WP(C)/2518/2016<br>FIXED        | THE UNION OF INDIA<br><b>Versus</b><br>MD. SOHRAB ALI and 28 ORS                                     | MR.S C KEYAL<br>ASSTT.S.G.I.                                      | MR. M KHAN(R-1-4)<br>MRJ RAHMAN(R-1-4)                                                                                                                                   |
| 88               | WP(C)(Suo Moto)/8/2018<br>FIXED | X X X<br><b>Versus</b><br>IN RE - THE STATE OF ASSAM AND 7<br>ORS.                                   | MR S S DEY<br>MR H K DAS(AMICUS<br>CURIAE)<br>SC, GHC             | MR. R.K.D.<br>CHOUDHURY(SR.GA,ASSAM)<br>MS. T. KHRO, GA,<br>NAGALAND,<br>MR. A.D.CHOUDHURY,<br>ADDL. ADVOCATE<br>GENERAL, MIZORAM<br>MR A<br>CHANDRAN(ADDL.SR.GA,<br>AP) |

|    |                               |                                                                       |                                            |                                                                            |
|----|-------------------------------|-----------------------------------------------------------------------|--------------------------------------------|----------------------------------------------------------------------------|
| 89 | PIL(Suo Moto)/8/2018<br>FIXED | X X X<br><b>Versus</b><br>IN RE - THE STATE OF ASSAM AND ANR.         | MR S S DEY<br>SC, GHC                      | GA,ASSAM<br>MR. Y DOLOI (SC,<br>TRANSPORT, R1, R2)                         |
| 90 | WA/46/2022<br>BY SLIP         | RAMPRASAD BHUMIJ<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.    | MR. R C DAS<br>MR. B BORAH<br>MRS. S GOYEL | ASSTT.S.G.I.                                                               |
| 91 | WA/235/2022<br>FIXED          | PANKAJ MECH<br><b>Versus</b><br>THE OIL INDIA LTD. AND 5 ORS.         | MR. S BISWAS<br>MR. A BORO<br>MS D DEVI    | SC, OIL                                                                    |
| 92 | WP(C)/4011/2022<br>FIXED      | DHRUBAJYOTI HAZARIKA<br><b>Versus</b><br>THE BRANCH MANAGER AND 2 ORS | MS. P CHAKRABORTY<br>MS. A DAS             | MR. S DUTTA<br>MR. S DUTTA<br>S HAQUE<br>S HAQUE<br>MR. H DAS<br>MR. H DAS |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/08/2022

-

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR B N SARMA     | 09-12-2021 | To | 31-08-2022 |
| 2)  | MS. B BHUYAN     | 18-07-2022 | To | 05-08-2022 |
| 3)  | MS J CHAKRABORTY | 26-07-2022 | To | 06-08-2022 |
| 4)  | MR B K KAR       | 26-07-2022 | To | 06-08-2022 |
| 5)  | MR H Dey         | 20-07-2022 | To | 19-08-2022 |
| 6)  | MS. A DEVI       | 21-07-2022 | To | 19-08-2022 |
| 7)  | MR M J QUADIR    | 29-07-2022 | To | 05-08-2022 |
| 8)  | MR B KAUSHIK     | 27-07-2022 | To | 03-08-2022 |
| 9)  | MR A KAKOTI      | 29-07-2022 | To | 06-08-2022 |
| 10) | MR. O P BHATI    | 29-07-2022 | To | 12-08-2022 |
| 11) | MR. M ALAM       | 27-07-2022 | To | 01-08-2022 |
| 12) | MR. S ZAMAN      | 27-07-2022 | To | 01-08-2022 |
| 13) | MR. V K CHOPRA   | 01-08-2022 | To | 01-08-2022 |
| 14) | MR. M U MAHMUD   | 29-07-2022 | To | 07-08-2022 |
| 15) | MR. S BANIK      | 01-08-2022 | To | 02-08-2022 |
| 16) | MR. I A TALUKDAR | 01-08-2022 | To | 05-08-2022 |
| 17) | MR. S B PRASAD   | 31-07-2022 | To | 13-08-2022 |
| 18) | MR. J SARMAH     | 01-08-2022 | To | 04-08-2022 |
| 19) | MR. M K DAS      | 30-07-2022 | To | 06-08-2022 |
| 20) | MRS. N BARUAH    | 01-08-2022 | To | 13-10-2022 |
| 21) | MR. A AHMED      | 30-07-2022 | To | 06-08-2022 |
| 22) | MR. A K TALUKDAR | 01-08-2022 | To | 02-08-2022 |
| 23) | MS. D GHOSH      | 01-08-2022 | To | 06-08-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,1st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:45 PM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 3:45 P.M.]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

### ORDERS

|   |                                                                                                                               |                                                                                                |                                                                            |                                               |
|---|-------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------|-----------------------------------------------|
| 1 | I.A./750/2016<br>AFTER 4 WEEKS<br>in MACApp./267412/2015<br><br><b>WITH</b><br>MACApp./267412/2015<br>(Filing Number)         | MD. ALAM KHAN<br><b>Versus</b><br>SMT SHUSHILA DEVI AGARWAL and 2<br>ORS.                      | MR.S R GOGOI<br>MR.P BORAH<br>MR.H BARUAH<br>MR.N K DEKA<br>MRSP R MAHANTA |                                               |
| 2 | I.A.(Civil)/1116/2016<br>in MACApp./278291/2016<br><br><b>WITH</b><br>MACApp./278291/2016<br>(Filing Number)                  | MD ALAM KHAN<br><b>Versus</b><br>SMT SHUSHILA DEVI AGARWAL and 2<br>ORS                        | MR.S K GOSWAMI<br>MR.R KATHKATIA                                           | MS. R KALITA                                  |
| 3 | I.A.(Civil)/190/2017<br>in MACApp./286471/2016<br><br><b>WITH</b><br>MACApp./286471/2016<br>(Filing Number)                   | THE ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>SMTI PARAMESWARI DAS and ANR               | MS.N MODI<br>MR.N KALITA<br>MR.S DUTTA<br>MR.C SHARMA<br>MR.SIDHANT DUTTA  | MR. K K DUTTA (R1)                            |
| 4 | I.A.(Civil)/2077/2017<br>AFTER 4 WEEKS<br>in MACApp./294720/2017<br><br><b>WITH</b><br>MACApp./294720/2017<br>(Filing Number) | ORIENTAL INSURANCE CO LTD<br><b>Versus</b><br>K. BIMALA DEVI and 7 ORS                         | MR.R GOSWAMI<br>MS.M SAIKIA<br>MS.P BORTHAKUR                              | MR. S ALI<br>MR D K KALITA<br>MR. K K PARASAR |
| 5 | I.A.(Civil)/2077/2017<br>AFTER 4 WEEKS<br>in MACApp./294720/2017<br><br><b>WITH</b><br>MACApp./294720/2017<br>(Filing Number) | THE BHARATI AXA GENERAL INSURANCE<br>CO. LTD.<br><b>Versus</b><br>SMTI RUNUKA DAS and 2 ORS,   | MR.R GOSWAMI<br>MS.M SAIKIA                                                |                                               |
| 5 | I.A.(Civil)/2982/2017<br>AFTER 4 WEEKS<br>in MACApp./303054/2017<br><br><b>WITH</b><br>MACApp./303054/2017<br>(Filing Number) | THE BHARATI AXA GENERAL INSURANCE<br>COMPANY LTD<br><b>Versus</b><br>SMTI RUNUKA DAS and 2 ORS | MR.R GOSWAMI<br>MS.M SAIKIA                                                |                                               |
|   |                                                                                                                               | UNITED INDIA INSURANCE CO. LTD.<br><b>Versus</b><br>MUSST. JESMIN NEHAR and 3 ORS,             | MR. S S SHARMA<br>MS. L SHARMA<br>MR. B J MUKHERJEE                        | MR. M TALUKDAR<br>MR. A SHAKIL (R - 3)        |
|   |                                                                                                                               | UNITED INDIA INSURANCE COMPANY LTD<br><b>Versus</b><br>MUSST JESMIN NEHAR and 4 ORS            | MR.D K DAS                                                                 |                                               |

|    |                                                                        |                                                                                                        |                                                   |                                                                     |
|----|------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------|---------------------------------------------------|---------------------------------------------------------------------|
| 6  | <b>WITH</b><br>MACApp./303053/2017<br>(Filing Number)                  | UNITED INDIA INSURANCE COMPANY LTD<br><b>Versus</b><br>MUSST MAHARJAN BIBI and 6 ORS                   | MR.S C SARMA<br>MS.L SARMA                        |                                                                     |
|    | <b>WITH</b><br>I.A.(Civil)/2369/2019                                   | UNITED INDIA INSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>MUSST. MAHARJAN BIBI AND 6 ORS.          | MR S S SHARMA<br>MS L SHARMA<br>MR. B J MUKHERJEE | MR. M TALUKDAR                                                      |
| 7  | I.A.(Civil)/4075/2018<br>AFTER 2 WEEKS<br><b>in</b> MACApp./9871/2018  | KHAIRUL ISLAM<br><b>Versus</b><br>RELIANCE GENERAL INSURANCE<br>COMPANY LTD AND ANR                    | MR. A R AGARWALA                                  |                                                                     |
|    | <b>WITH</b><br>MACApp./9871/2018<br>(Filing Number)                    | KHAIRUL ISLAM<br><b>Versus</b><br>RELIANCE GENERAL INSURANCE<br>COMPANY LTD AND ANR                    |                                                   |                                                                     |
| 8  | I.A.(Civil)/4277/2018<br><b>in</b> MACApp./10522/2018                  | JUNUFA PARBIN AND 3 ORS<br><b>Versus</b><br>THE REGIONAL MANAGER ORIENTAL<br>INSURANCE CO. LTD AND ANR | MR. A R AGARWALA                                  | MS. R D MOZUMDAR (R1)<br>MS. C MOZUMDAR (R1)<br>MR. S P SHARMA (R1) |
|    | <b>WITH</b><br>MACApp./10522/2018<br>(Filing Number)                   | JUNUFA PARBIN AND 3 ORS<br><b>Versus</b><br>THE REGIONAL MANAGER ORIENTAL<br>INSURANCE CO. LTD AND ANR |                                                   |                                                                     |
| 9  | I.A.(Civil)/1548/2019<br>AFTER 4 WEEKS<br><b>in</b> MACApp./15324/2018 | SMT. JANAKI CHOUHAN<br><b>Versus</b><br>SRI RAMJI CHOUHAN AND ANR                                      | MR. M TALUKDAR<br>MR. A SHAKIL                    | MR. R C PAUL<br>MS M BHARATI                                        |
|    | <b>WITH</b><br>MACApp./15324/2018<br>(Filing Number)                   | SMT JANAKI CHOUHAN<br><b>Versus</b><br>SRI RAMJI CHOUHAN AND ANR                                       |                                                   |                                                                     |
| 10 | I.A.(Civil)/3925/2019<br>AFTER 4 WEEKS<br><b>in</b> MACApp./12750/2019 | SRI RUPAM DEKA<br><b>Versus</b><br>SHRIRAM GENERAL INSURANCE<br>COMPANY LIMITED AND ANR                | MR. R BORAH<br>MR. R PHUKAN<br>MR. P TALUKDAR     | MR. R GOSWAMI (R1)<br>MS. P BORTHAKUR (R1)                          |
|    | <b>WITH</b><br>MACApp./12750/2019<br>(Filing Number)                   | SRI RUPAM DEKA<br><b>Versus</b><br>SHRIRAM GENERAL INSURANCE<br>COMPANY LIMITED AND ANR                |                                                   |                                                                     |
| 11 | I.A.(Civil)/1909/2020<br><b>in</b> MACApp./8469/2020                   | UNITED INDIA INSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>SMTI. SARU BORO AND 2 ORS.               | MR. R C PAUL<br>MS M BHARATI                      |                                                                     |
|    | <b>WITH</b><br>MACApp./8469/2020<br>(Filing Number)                    | UNITED INDIA INSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>SARU BORO AND 2 ORS (A)                  | MR. R C PAUL                                      |                                                                     |
|    | <b>WITH</b><br>I.A.(Civil)/8471/2020<br>(Filing Number)                | UNITED INDIA INSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>SARU BORO AND 2 ORS (A)                  | MR. R C PAUL                                      |                                                                     |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/08/2022

-

-----

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR B N SARMA     | 09-12-2021 | To | 31-08-2022 |
| 2)  | MS. B BHUYAN     | 18-07-2022 | To | 05-08-2022 |
| 3)  | MS J CHAKRABORTY | 26-07-2022 | To | 06-08-2022 |
| 4)  | MR B K KAR       | 26-07-2022 | To | 06-08-2022 |
| 5)  | MR H Dey         | 20-07-2022 | To | 19-08-2022 |
| 6)  | MS. A DEVI       | 21-07-2022 | To | 19-08-2022 |
| 7)  | MR M J QUADIR    | 29-07-2022 | To | 05-08-2022 |
| 8)  | MR B KAUSHIK     | 27-07-2022 | To | 03-08-2022 |
| 9)  | MR A KAKOTI      | 29-07-2022 | To | 06-08-2022 |
| 10) | MR. O P BHATI    | 29-07-2022 | To | 12-08-2022 |
| 11) | MR. M ALAM       | 27-07-2022 | To | 01-08-2022 |
| 12) | MR. S ZAMAN      | 27-07-2022 | To | 01-08-2022 |
| 13) | MR. V K CHOPRA   | 01-08-2022 | To | 01-08-2022 |
| 14) | MR. M U MAHMUD   | 29-07-2022 | To | 07-08-2022 |
| 15) | MR. S BANIK      | 01-08-2022 | To | 02-08-2022 |
| 16) | MR. I A TALUKDAR | 01-08-2022 | To | 05-08-2022 |
| 17) | MR. S B PRASAD   | 31-07-2022 | To | 13-08-2022 |
| 18) | MR. J SARMAH     | 01-08-2022 | To | 04-08-2022 |
| 19) | MR. M K DAS      | 30-07-2022 | To | 06-08-2022 |
| 20) | MRS. N BARUAH    | 01-08-2022 | To | 13-10-2022 |
| 21) | MR. A AHMED      | 30-07-2022 | To | 06-08-2022 |
| 22) | MR. A K TALUKDAR | 01-08-2022 | To | 02-08-2022 |
| 23) | MS. D GHOSH      | 01-08-2022 | To | 06-08-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,1st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

| Sr.No.        | Case Number            | Main Parties                                                         | Petitioner Advocate                                             | Respondent Advocate        |
|---------------|------------------------|----------------------------------------------------------------------|-----------------------------------------------------------------|----------------------------|
| <b>MOTION</b> |                        |                                                                      |                                                                 |                            |
| 73            | WP(C)/4935/2022<br>B/O | ABDUR ROHIM<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.        | MR. M U MONDAL<br>MD. I H KHAN<br>MR K ISLAM<br>MR A ALIM SK    | SC, ELEM. EDU<br>GA, ASSAM |
| <b>ORDERS</b> |                        |                                                                      |                                                                 |                            |
| 74            | WP(C)/546/2021<br>B/O  | DAMAYANTI BALA BORO<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS | MR. M ISLAM<br>MS. RUKMINI BARUA<br>MS PADMINI BARUA<br>SC, BTC | GA, ASSAM<br>SC, FINANCE   |

LEAVE NOTE OF ADVOCATES FOR 01/08/2022

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR B N SARMA     | 09-12-2021 | To | 31-08-2022 |
| 2)  | MS. B BHUYAN     | 18-07-2022 | To | 05-08-2022 |
| 3)  | MS J CHAKRABORTY | 26-07-2022 | To | 06-08-2022 |
| 4)  | MR B K KAR       | 26-07-2022 | To | 06-08-2022 |
| 5)  | MR H Dey         | 20-07-2022 | To | 19-08-2022 |
| 6)  | MS. A DEVI       | 21-07-2022 | To | 19-08-2022 |
| 7)  | MR M J QUADIR    | 29-07-2022 | To | 05-08-2022 |
| 8)  | MR B KAUSHIK     | 27-07-2022 | To | 03-08-2022 |
| 9)  | MR A KAKOTI      | 29-07-2022 | To | 06-08-2022 |
| 10) | MR. O P BHATI    | 29-07-2022 | To | 12-08-2022 |
| 11) | MR. M ALAM       | 27-07-2022 | To | 01-08-2022 |
| 12) | MR. S ZAMAN      | 27-07-2022 | To | 01-08-2022 |
| 13) | MR. V K CHOPRA   | 01-08-2022 | To | 01-08-2022 |
| 14) | MR. M U MAHMUD   | 29-07-2022 | To | 07-08-2022 |
| 15) | MR. S BANIK      | 01-08-2022 | To | 02-08-2022 |
| 16) | MR. I A TALUKDAR | 01-08-2022 | To | 05-08-2022 |
| 17) | MR. S B PRASAD   | 31-07-2022 | To | 13-08-2022 |
| 18) | MR. J SARMAH     | 01-08-2022 | To | 04-08-2022 |

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 19) | MR. M K DAS      | 30-07-2022 | To | 06-08-2022 |
| 20) | MRS. N BARUAH    | 01-08-2022 | To | 13-10-2022 |
| 21) | MR. A AHMED      | 30-07-2022 | To | 06-08-2022 |
| 22) | MR. A K TALUKDAR | 01-08-2022 | To | 02-08-2022 |
| 23) | MS. D GHOSH      | 01-08-2022 | To | 06-08-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,1st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 4**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO SPECIAL DIVISION BENCH),  
ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.        | Case Number                                                | Main Parties                                                                                | Petitioner Advocate                           | Respondent Advocate                                        |
|---------------|------------------------------------------------------------|---------------------------------------------------------------------------------------------|-----------------------------------------------|------------------------------------------------------------|
| <b>ORDERS</b> |                                                            |                                                                                             |                                               |                                                            |
| 37            | I.A.(Civil)/2197/2022<br>FIXED<br>in WP(C)/4304/2022       | RESIN BEGUM @ ROSAN BEGUM @<br>REGIN BEGUM<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS | MR. S A AHMED<br>MISS M GOGOI<br>MR F A AHMED | GA, ASSAM<br>SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI |
|               | <b>WITH</b><br>WP(C)/4304/2022                             | RESIN BEGUM @ ROSAN BEGUM @<br>REGIN BEGUM<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS | MR. S A AHMED<br>MISS M GOGOI<br>MR F A AHMED | GA, ASSAM<br>SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI |
|               | <b>WITH</b><br>I.A.(Civil)/2159/2022<br>in WP(C)/4304/2022 | RESIN BEGUM @ ROSAN BEGUM @<br>REGIN BEGUM<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS | MR. S A AHMED<br>MISS M GOGOI<br>MR F A AHMED | GA, ASSAM<br>SC, NRC<br>ASSTT.S.G.I.<br>SC, ECI<br>SC, F.T |

LEAVE NOTE OF ADVOCATES FOR 01/08/2022

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR B N SARMA     | 09-12-2021 | To | 31-08-2022 |
| 2)  | MS. B BHUYAN     | 18-07-2022 | To | 05-08-2022 |
| 3)  | MS J CHAKRABORTY | 26-07-2022 | To | 06-08-2022 |
| 4)  | MR B K KAR       | 26-07-2022 | To | 06-08-2022 |
| 5)  | MR H Dey         | 20-07-2022 | To | 19-08-2022 |
| 6)  | MS. A DEVI       | 21-07-2022 | To | 19-08-2022 |
| 7)  | MR M J QUADIR    | 29-07-2022 | To | 05-08-2022 |
| 8)  | MR B KAUSHIK     | 27-07-2022 | To | 03-08-2022 |
| 9)  | MR A KAKOTI      | 29-07-2022 | To | 06-08-2022 |
| 10) | MR. O P BHATI    | 29-07-2022 | To | 12-08-2022 |
| 11) | MR. M ALAM       | 27-07-2022 | To | 01-08-2022 |



|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 12) | MR. S ZAMAN      | 27-07-2022 | To | 01-08-2022 |
| 13) | MR. V K CHOPRA   | 01-08-2022 | To | 01-08-2022 |
| 14) | MR. M U MAHMUD   | 29-07-2022 | To | 07-08-2022 |
| 15) | MR. S BANIK      | 01-08-2022 | To | 02-08-2022 |
| 16) | MR. I A TALUKDAR | 01-08-2022 | To | 05-08-2022 |
| 17) | MR. S B PRASAD   | 31-07-2022 | To | 13-08-2022 |
| 18) | MR. J SARMAH     | 01-08-2022 | To | 04-08-2022 |
| 19) | MR. M K DAS      | 30-07-2022 | To | 06-08-2022 |
| 20) | MRS. N BARUAH    | 01-08-2022 | To | 13-10-2022 |
| 21) | MR. A AHMED      | 30-07-2022 | To | 06-08-2022 |
| 22) | MR. A K TALUKDAR | 01-08-2022 | To | 02-08-2022 |
| 23) | MS. D GHOSH      | 01-08-2022 | To | 06-08-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,1st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.                       | Case Number                                          | Main Parties                                                                                     | Petitioner Advocate                                                | Respondent Advocate                  |
|------------------------------|------------------------------------------------------|--------------------------------------------------------------------------------------------------|--------------------------------------------------------------------|--------------------------------------|
| <b>MOTION</b>                |                                                      |                                                                                                  |                                                                    |                                      |
| 59                           | WP(C)/4846/2022<br>FIXED                             | GIRINDRA KUMAR BHUYAN<br><b>Versus</b><br>THE UNION OF INDIA AND 9 ORS                           | MR. R P SARMAH<br>MR M R ADHIKARI<br>MS S P CHETRY                 | GA, ASSAM<br>ASSTT.S.G.I.<br>SC, PWD |
| <b>WITH</b>                  |                                                      |                                                                                                  |                                                                    |                                      |
| 60                           | WP(C)/4781/2022                                      | GIRINDRA KUMAR BHUYAN<br><b>Versus</b><br>THE UNION OF INDIA AND 9 ORS                           | MR. R P SARMAH<br>MR M R ADHIKARI<br>MS S P CHETRY                 | GA, ASSAM<br>ASSTT.S.G.I.<br>SC, PWD |
| 61                           | WP(C)/4885/2022<br>FIXED                             | DIMPEE BHUYAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS                                   | MR F KHAN<br>MR U CHAUDHURY<br>MS BISMITA BARMAN<br>MS. R TALUKDAR | SC, IRRIGATION                       |
| 62                           | WP(C)/4944/2022<br>B/O                               | KONWARPUR GPSS LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.                            | MR. A CHOUDHURY<br>MR. S ISLAM<br>MS. A KAUSHAR                    | SC, CO OP<br>GA, ASSAM               |
| <b>ORDER (STAY VACATING)</b> |                                                      |                                                                                                  |                                                                    |                                      |
| 63                           | I.A.(Civil)/2077/2022<br>FIXED<br>in WP(C)/3668/2022 | THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR<br><b>Versus</b><br>UTTAM KUMAR DAS     | MR P SHARMAH                                                       | MR. M DAS                            |
| <b>WITH</b>                  |                                                      |                                                                                                  |                                                                    |                                      |
|                              | WP(C)/3668/2022                                      | UTTAM KUMAR DAS<br><b>Versus</b><br>THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS   | MR. K N CHOUDHURY<br>MR. M DAS                                     | SC, AFDC                             |
| <b>WITH</b>                  |                                                      |                                                                                                  |                                                                    |                                      |
| 64                           | WP(C)/3509/2021                                      | UTTAM KUMAR DAS<br><b>Versus</b><br>THE ASSAM FISHERIES DEV ELOPMENT CORPORATION LTD. AND 3 ORS. | MR. K N CHOUDHURY<br>MR. M DAS<br>MR. N K NEOG                     | SC, AFDC                             |

**ORDERS**

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/08/2022

-

-----

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR B N SARMA     | 09-12-2021 | To | 31-08-2022 |
| 2)  | MS. B BHUYAN     | 18-07-2022 | To | 05-08-2022 |
| 3)  | MS J CHAKRABORTY | 26-07-2022 | To | 06-08-2022 |
| 4)  | MR B K KAR       | 26-07-2022 | To | 06-08-2022 |
| 5)  | MR H Dey         | 20-07-2022 | To | 19-08-2022 |
| 6)  | MS. A DEVI       | 21-07-2022 | To | 19-08-2022 |
| 7)  | MR M J QUADIR    | 29-07-2022 | To | 05-08-2022 |
| 8)  | MR B KAUSHIK     | 27-07-2022 | To | 03-08-2022 |
| 9)  | MR A KAKOTI      | 29-07-2022 | To | 06-08-2022 |
| 10) | MR. O P BHATI    | 29-07-2022 | To | 12-08-2022 |
| 11) | MR. M ALAM       | 27-07-2022 | To | 01-08-2022 |
| 12) | MR. S ZAMAN      | 27-07-2022 | To | 01-08-2022 |
| 13) | MR. V K CHOPRA   | 01-08-2022 | To | 01-08-2022 |
| 14) | MR. M U MAHMUD   | 29-07-2022 | To | 07-08-2022 |
| 15) | MR. S BANIK      | 01-08-2022 | To | 02-08-2022 |
| 16) | MR. I A TALUKDAR | 01-08-2022 | To | 05-08-2022 |
| 17) | MR. S B PRASAD   | 31-07-2022 | To | 13-08-2022 |
| 18) | MR. J SARMAH     | 01-08-2022 | To | 04-08-2022 |
| 19) | MR. M K DAS      | 30-07-2022 | To | 06-08-2022 |
| 20) | MRS. N BARUAH    | 01-08-2022 | To | 13-10-2022 |
| 21) | MR. A AHMED      | 30-07-2022 | To | 06-08-2022 |
| 22) | MR. A K TALUKDAR | 01-08-2022 | To | 02-08-2022 |
| 23) | MS. D GHOSH      | 01-08-2022 | To | 06-08-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,1st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.        | Case Number                                               | Main Parties                                                                            | Petitioner Advocate                                           | Respondent Advocate                                   |
|---------------|-----------------------------------------------------------|-----------------------------------------------------------------------------------------|---------------------------------------------------------------|-------------------------------------------------------|
| <b>MOTION</b> |                                                           |                                                                                         |                                                               |                                                       |
| 49            | WP(C)/530/2022<br>BY SLIP                                 | SUNITA AGARWAL<br><b>Versus</b><br>THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR   | DR. A SARAF<br>MR. A GOYAL<br>MR. A CHOUDHURY                 | MS M HAZARIKA<br>MS. S NEWAR<br>MR D KHAN<br>SC, SEBI |
|               | <b>WITH</b>                                               |                                                                                         |                                                               |                                                       |
| 50            | WP(C)/764/2022                                            | KANTA DIDWANIA<br><b>Versus</b><br>THE SECURITIES AND EXCHANGE BOARD OF INDIA           | DR. A SARAF<br>MR. A GOYAL                                    | MS M HAZARIKA<br>MS. S NEWAR<br>MR D KHAN<br>SC, SEBI |
|               | <b>WITH</b>                                               |                                                                                         |                                                               |                                                       |
| 51            | WP(C)/765/2022                                            | KAVITA DIDWANIA<br><b>Versus</b><br>THE SECURITIES AND EXCHANGE BOARD OF INDIA          | DR. A SARAF<br>MR. A GOYAL                                    | MS M HAZARIKA<br>MS. S NEWAR<br>MR D KHAN<br>SC, SEBI |
|               | <b>WITH</b>                                               |                                                                                         |                                                               |                                                       |
| 52            | WP(C)/766/2022                                            | ANKITA DIDWANIA<br><b>Versus</b><br>THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR  | DR. A SARAF<br>MR. A GOYAL<br>MR. A CHOUDHURY<br>MR. J P MORE | MS M HAZARIKA<br>MS. S NEWAR<br>MR D KHAN<br>SC, SEBI |
|               | <b>WITH</b><br>I.A.(Civil)/1524/2022<br>in WP(C)/766/2022 | THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR<br><b>Versus</b><br>ANKITA DIDWANIA  |                                                               |                                                       |
|               | <b>WITH</b>                                               |                                                                                         |                                                               |                                                       |
| 53            | WP(C)/767/2022                                            | NIRMALA DIDWANIA<br><b>Versus</b><br>THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR | DR A SARAF<br>MR. A GOYAL<br>MR. A CHOUDHURY<br>MR. J P MORE  | MS M HAZARIKA<br>MS. S NEWAR<br>MR D KHAN<br>SC, SEBI |
|               | <b>WITH</b>                                               |                                                                                         |                                                               |                                                       |
| 54            | WP(C)/852/2022                                            | SWETA DIDWANIA<br><b>Versus</b><br>THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR   | DR. A SARAF<br>MR. A GOYAL<br>MR. A CHOUDHURY                 | MS. S NEWAR<br>MR D KHAN<br>SC, SEBI                  |

|                         |                                                    |                                                                                               |                                                                                  |                                                                                                          |
|-------------------------|----------------------------------------------------|-----------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------|
| 55                      | <b>WITH</b><br>WP(C)/1179/2022                     | SMT. ROSHNI DIDWANIA<br><b>Versus</b><br>THE SECURITIES AND EXCHANGE BOARD<br>OF INDIA        | DR. A SARAF<br>MR. A GOYAL                                                       | MS M HAZARIKA<br>MS. S NEWAR<br>MR D KHAN<br>SC, SEBI                                                    |
| 56                      | <b>WITH</b><br>WP(C)/1427/2022                     | USHA DEVI AGARWAL<br><b>Versus</b><br>THE SECURITIES AND EXCHANGE BOARD<br>OF INDIA AND ANR   | DR. A SARAF<br>MR. A GOYAL<br>MR. A CHOUDHURY                                    | MS M HAZARIKA<br>MS. S NEWAR<br>MR D KHAN<br>SC, SEBI                                                    |
| 57                      | <b>WITH</b><br>WP(C)/1434/2022                     | SANDEEP AGARWAL<br><b>Versus</b><br>THE SECURITIES AND EXCHANGE BOARD<br>OF INDIA AND ANR     | DR. ASHOK SARAF<br>MR. A GOYAL<br>MR. A CHOUDHURY                                | MS M HAZARIKA<br>MS. S NEWAR<br>MR D KHAN<br>SC, SEBI                                                    |
| 58                      | <b>WITH</b><br>WP(C)/1455/2022                     | BANDANA AGARWAL<br><b>Versus</b><br>THE SECURITIES AND EXCHANGE BOARD<br>OF INDIA AND ANR (B) | DR. A SARAF<br>MR. A GOYAL<br>MR. A CHOUDHURY                                    | MS M HAZARIKA<br>MS. S NEWAR<br>MR D KHAN<br>SC, SEBI                                                    |
| 59                      | <b>WITH</b><br>WP(C)/1533/2022                     | SANJAY AGARWAL<br><b>Versus</b><br>THE SECURITIES AND EXCHANGE BOARD<br>OF INDIA AND ANR      | DR. A SARAF<br>MR. A GOYAL<br>MR. A CHOUDHURY                                    | MS M HAZARIKA<br>MS. S NEWAR<br>MR D KHAN<br>SC, SEBI                                                    |
| 60                      | WP(C)/4953/2022<br>B/O                             | KAPIL DEV CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS.                         | MR. K N CHOUDHURY<br>MR. D J DAS<br>MS N MAHANTA<br>N GAUTAM                     | GA, ASSAM<br>SC, GMC<br>SC, FINANCE                                                                      |
| 61                      | WP(C)/4957/2022<br>B/O                             | ANWAR HUSSAIN<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS.                               | MR. M KHAN<br>MR. A BURAGOHAIN<br>MR. J RAHMAN                                   | GA, ASSAM<br>ASSTT.S.G.I.                                                                                |
| 62                      | WP(C)/4958/2022<br>B/O                             | MAFIZUDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS.                            | MR. K N CHOUDHURY<br>MR. D J DAS<br>MS N MAHANTA<br>N GAUTAM                     | SC, FINANCE<br>SC, GMC                                                                                   |
| 63                      | WP(C)/4964/2022<br>B/O                             | UTPAL SARMAH BORUAH AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS.              | MR. K N CHOUDHURY<br>MISS. R R KAKATI<br>MR. D J DAS<br>MS N MAHANTA<br>N GAUTAM | SC, GMC<br>SC, FINANCE DEPTT.                                                                            |
| 64                      | WP(C)/4967/2022<br>B/O                             | JUBIN GOSWAMI AND 27 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS.                   | MR. K N CHOUDHURY<br>MISS. R R KAKATI<br>MR. D J DAS<br>MS N MAHANTA<br>N GAUTAM | SC, HOUSING AND URBAN<br>AFFAIRS<br>SC, GDD<br>SC, GMC<br>SC, FINANCE                                    |
| 65                      | WP(C)/4968/2022<br>B/O                             | CHANDITA KASHYAP AND 11 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS.                | MR. K N CHOUDHURY<br>MISS. R R KAKATI<br>MR. D J DAS<br>MS N MAHANTA<br>N GAUTAM | SC, HOUSING AND URBAN<br>AFFAIRS<br>SC, FINANCE<br>SC, GMC<br>SC, GDD                                    |
| <b><u>ADMISSION</u></b> |                                                    |                                                                                               |                                                                                  |                                                                                                          |
| 66                      | WP(C)/3349/2019<br>FIXED, WITH WP(C)/39/2019 (D/O) | LABANYA DUTTA<br><b>Versus</b><br>THE ASSAM STATE TRANSPORT<br>CORPORATION AND 4 ORS.         | MR. P TALUKDAR                                                                   | MR. J .ROY (S.C. ASTC)<br>SC, A S T C                                                                    |
| 67                      | <b>WITH</b><br>Cont.Cas(C)/88/2020                 | SAMIR ROY<br><b>Versus</b><br>ANAND PRAKASH TIWARI                                            | MR. M P CHOUDHURY<br>MR. S BATHARI                                               | MR. JYOTIRMOY ROY<br>MR. S SARMA<br>MR D DAS<br>MR H M R HOQUE, SC<br>ASTC<br>MR H M R HOQUE, SC<br>ASTC |

|    |                                     |                                                                            |                                                                               |                                                                                                                      |
|----|-------------------------------------|----------------------------------------------------------------------------|-------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------|
| 68 | <b>WITH</b><br>Cont.Cas(C)/97/2020  | ANISUL HAQUE @ ANISUL HAQUE<br><b>Versus</b><br>ANAND PRAKASH TIWARI       | MR. M P CHOUDHURY<br>MR. S BATHARI                                            | MR. JYOTIRMOY ROY<br>MR. S SARMA<br>MR D DAS<br>MR H M R HOQUE, SC<br>ASTC                                           |
| 69 | <b>WITH</b><br>Cont.Cas(C)/100/2020 | MD. SAFIUR RAHMAN @ SAIFUR RAHMAN<br><b>Versus</b><br>ANAND PRAKASH TIWARI | MR. M P CHOUDHURY<br>MR. S BATHARI                                            | MR. S SARMA                                                                                                          |
| 70 | <b>WITH</b><br>Cont.Cas(C)/101/2020 | PRAKASH SAIKIA<br><b>Versus</b><br>ANAND PRAKASH TIWARI                    | MR. M P CHOUDHURY<br>MR. S BATHARI                                            | MR. JYOTIRMOY ROY<br>MR. S SARMA<br>MR. S SARMA<br>MR D DAS<br>MR H M R HOQUE                                        |
| 71 | <b>WITH</b><br>Cont.Cas(C)/106/2020 | USHA RANI DEVI<br><b>Versus</b><br>ANAND PRAKASH TIWARI                    | MR. M P CHOUDHURY<br>MR. S BATHARI                                            | MR. JYOTIRMOY ROY<br>MR. S SARMA<br>MR. S SARMA<br>MR D DAS<br>MR H M R HOQUE                                        |
| 72 | <b>WITH</b><br>Cont.Cas(C)/107/2020 | TIKESWAR DEORI<br><b>Versus</b><br>ANAND PRAKASH TIWARI                    | MR. M P CHOUDHURY<br>MR. S BATHARI                                            | MR. JYOTIRMOY ROY<br>MR. S SARMA<br>MR. S SARMA<br>MR. R HAZARIKA<br>MR. C CHAKRAVARTY<br>MR D DAS<br>MR H M R HOQUE |
| 73 | WP(C)/59/2022<br>FIXED              | ABDULLA AL MASUD MOLLAH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR     | MS H AHMED<br>MR F KHAN<br>MR U CHAUDHURY<br>MS D BARUAH<br>MS BISMITA BARMAN | SC, P AND R.D.                                                                                                       |
| 74 | WP(C)/104/2022<br>FIXED             | MD. SADDAM HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS        | MS H AHMED<br>MR F KHAN<br>MS D BARUAH<br>MS BISMITA BARMAN                   | SC, P AND R.D.                                                                                                       |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/08/2022

-

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR B N SARMA     | 09-12-2021 | To | 31-08-2022 |
| 2)  | MS. B BHUYAN     | 18-07-2022 | To | 05-08-2022 |
| 3)  | MS J CHAKRABORTY | 26-07-2022 | To | 06-08-2022 |
| 4)  | MR B K KAR       | 26-07-2022 | To | 06-08-2022 |
| 5)  | MR H Dey         | 20-07-2022 | To | 19-08-2022 |
| 6)  | MS. A DEVI       | 21-07-2022 | To | 19-08-2022 |
| 7)  | MR M J QUADIR    | 29-07-2022 | To | 05-08-2022 |
| 8)  | MR B KAUSHIK     | 27-07-2022 | To | 03-08-2022 |
| 9)  | MR A KAKOTI      | 29-07-2022 | To | 06-08-2022 |
| 10) | MR. O P BHATI    | 29-07-2022 | To | 12-08-2022 |
| 11) | MR. M ALAM       | 27-07-2022 | To | 01-08-2022 |
| 12) | MR. S ZAMAN      | 27-07-2022 | To | 01-08-2022 |
| 13) | MR. V K CHOPRA   | 01-08-2022 | To | 01-08-2022 |
| 14) | MR. M U MAHMUD   | 29-07-2022 | To | 07-08-2022 |
| 15) | MR. S BANIK      | 01-08-2022 | To | 02-08-2022 |
| 16) | MR. I A TALUKDAR | 01-08-2022 | To | 05-08-2022 |
| 17) | MR. S B PRASAD   | 31-07-2022 | To | 13-08-2022 |
| 18) | MR. J SARMAH     | 01-08-2022 | To | 04-08-2022 |
| 19) | MR. M K DAS      | 30-07-2022 | To | 06-08-2022 |

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 20) | MRS. N BARUAH    | 01-08-2022 | To | 13-10-2022 |
| 21) | MR. A AHMED      | 30-07-2022 | To | 06-08-2022 |
| 22) | MR. A K TALUKDAR | 01-08-2022 | To | 02-08-2022 |
| 23) | MS. D GHOSH      | 01-08-2022 | To | 06-08-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday, 1st August 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.)),  
ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.                     | Case Number                                                     | Main Parties                                                                 | Petitioner Advocate                                                        | Respondent Advocate |
|----------------------------|-----------------------------------------------------------------|------------------------------------------------------------------------------|----------------------------------------------------------------------------|---------------------|
| <b><u>MOTION</u></b>       |                                                                 |                                                                              |                                                                            |                     |
| 54                         | Crl.Pet./738/2022<br>FIXED.                                     | AZIZUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                | MR. M K HUSSAIN<br>MRS. S Y AHMED<br>MR K U AHMED<br>MR. A AHMED<br>M ALOM | PP, ASSAM           |
| 55                         | Crl.Pet./745/2022<br>B/O                                        | SAHADAT ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                  | MR. S MITRA<br>MR. S K DAS                                                 | PP, ASSAM           |
| 56                         | AB/2098/2022<br>FIXED                                           | RAJIB KAKATI<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN              | PP, ASSAM           |
| <b><u>BAIL HEARING</u></b> |                                                                 |                                                                              |                                                                            |                     |
| 57                         | AB/724/2022<br>FIXED                                            | VIKASH SAH<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. R K PRADHAN<br>MR. A K SAIKIA                                          | PP, ASSAM           |
| 58                         | AB/1782/2022<br>FIXED                                           | SOURABH MORE<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. S C BISWAS<br>MS A DAS<br>MR. A K DAS                                  | PP, ASSAM           |
| 59                         | AB/1865/2022<br>FIXED.                                          | DR. BANIKANTA SARMA<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR Z KAMAR<br>MS. S B CHOUDHURY                                            | PP, ASSAM           |
| <b><u>HEARING</u></b>      |                                                                 |                                                                              |                                                                            |                     |
| 60                         | Crl.A./124/2021<br>WITH LCR (FOUR FILES), FIXED.                | PRABIN RAJBONGSHI AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR. M SARANIA<br>MD. S U AHMED<br>MS N RAI                                 | PP, ASSAM           |
|                            | <b>WITH</b><br>I.A.(Crl.)/292/2021<br><b>in</b> Crl.A./124/2021 | PRABIN RAJBONGSHI AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR. M SARANIA<br>MD. S U AHMED<br>MS N RAI                                 | PP, ASSAM           |
|                            | <b>WITH</b><br>I.A.(Crl.)/333/2021<br><b>in</b> Crl.A./124/2021 | PRABIN RAJBONGSHI AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR. M SARANIA<br>MS N RAI                                                  | PP, ASSAM           |



=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/08/2022

-

-----

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR B N SARMA     | 09-12-2021 | To | 31-08-2022 |
| 2)  | MS. B BHUYAN     | 18-07-2022 | To | 05-08-2022 |
| 3)  | MS J CHAKRABORTY | 26-07-2022 | To | 06-08-2022 |
| 4)  | MR B K KAR       | 26-07-2022 | To | 06-08-2022 |
| 5)  | MR H Dey         | 20-07-2022 | To | 19-08-2022 |
| 6)  | MS. A DEVI       | 21-07-2022 | To | 19-08-2022 |
| 7)  | MR M J QUADIR    | 29-07-2022 | To | 05-08-2022 |
| 8)  | MR B KAUSHIK     | 27-07-2022 | To | 03-08-2022 |
| 9)  | MR A KAKOTI      | 29-07-2022 | To | 06-08-2022 |
| 10) | MR. O P BHATI    | 29-07-2022 | To | 12-08-2022 |
| 11) | MR. M ALAM       | 27-07-2022 | To | 01-08-2022 |
| 12) | MR. S ZAMAN      | 27-07-2022 | To | 01-08-2022 |
| 13) | MR. V K CHOPRA   | 01-08-2022 | To | 01-08-2022 |
| 14) | MR. M U MAHMUD   | 29-07-2022 | To | 07-08-2022 |
| 15) | MR. S BANIK      | 01-08-2022 | To | 02-08-2022 |
| 16) | MR. I A TALUKDAR | 01-08-2022 | To | 05-08-2022 |
| 17) | MR. S B PRASAD   | 31-07-2022 | To | 13-08-2022 |
| 18) | MR. J SARMAH     | 01-08-2022 | To | 04-08-2022 |
| 19) | MR. M K DAS      | 30-07-2022 | To | 06-08-2022 |
| 20) | MRS. N BARUAH    | 01-08-2022 | To | 13-10-2022 |
| 21) | MR. A AHMED      | 30-07-2022 | To | 06-08-2022 |
| 22) | MR. A K TALUKDAR | 01-08-2022 | To | 02-08-2022 |
| 23) | MS. D GHOSH      | 01-08-2022 | To | 06-08-2022 |



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,1st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CRIMINAL BENCH (CRL.REV.P)), ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

**ORDERS**

|    |                                                                          |                                                                      |                                                                                              |                          |
|----|--------------------------------------------------------------------------|----------------------------------------------------------------------|----------------------------------------------------------------------------------------------|--------------------------|
| 54 | Crl.L.P./73/2019<br>B/O<br>in Crl.A./7538/2019                           | SRI DEBASISH MAZUMDAR<br><b>Versus</b><br>N. R. CONSTRUCTION AND ANR | MR G N SAHEWALLA<br>MD ASLAM<br>MR. P DEKA<br>MR. M SAHEWALLA                                | MR P DEKA<br>MR. B BORAH |
|    | <b>WITH</b><br>Crl.A./7538/2019<br>(Filing Number)                       | SRI DEBASISH MAZUMDAR<br><b>Versus</b><br>N R CONSTRUCTION AND ANR   |                                                                                              |                          |
| 55 | I.A.(Crl.)/356/2021<br>WITH LCR (FOUR FILES), B/O.<br>in Crl.A./146/2021 | ANNAS ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR             | MR. J AHMED<br>MR. P RAHMAN<br>MR A HAQUE                                                    | PP, ASSAM                |
|    | <b>WITH</b><br>Crl.A./146/2021                                           | ANNAS ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR             | MR. A CHOUDHURY<br>MR. J AHMED<br>MR. S ISLAM<br>MR. P RAHMAN<br>MR A HAQUE<br>MS. A KAUSHAR | PP, ASSAM                |

LEAVE NOTE OF ADVOCATES FOR 01/08/2022

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR B N SARMA     | 09-12-2021 | To | 31-08-2022 |
| 2)  | MS. B BHUYAN     | 18-07-2022 | To | 05-08-2022 |
| 3)  | MS J CHAKRABORTY | 26-07-2022 | To | 06-08-2022 |
| 4)  | MR B K KAR       | 26-07-2022 | To | 06-08-2022 |
| 5)  | MR H Dey         | 20-07-2022 | To | 19-08-2022 |
| 6)  | MS. A DEVI       | 21-07-2022 | To | 19-08-2022 |
| 7)  | MR M J QUADIR    | 29-07-2022 | To | 05-08-2022 |
| 8)  | MR B KAUSHIK     | 27-07-2022 | To | 03-08-2022 |
| 9)  | MR A KAKOTI      | 29-07-2022 | To | 06-08-2022 |
| 10) | MR. O P BHATI    | 29-07-2022 | To | 12-08-2022 |

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 11) | MR. M ALAM       | 27-07-2022 | To | 01-08-2022 |
| 12) | MR. S ZAMAN      | 27-07-2022 | To | 01-08-2022 |
| 13) | MR. V K CHOPRA   | 01-08-2022 | To | 01-08-2022 |
| 14) | MR. M U MAHMUD   | 29-07-2022 | To | 07-08-2022 |
| 15) | MR. S BANIK      | 01-08-2022 | To | 02-08-2022 |
| 16) | MR. I A TALUKDAR | 01-08-2022 | To | 05-08-2022 |
| 17) | MR. S B PRASAD   | 31-07-2022 | To | 13-08-2022 |
| 18) | MR. J SARMAH     | 01-08-2022 | To | 04-08-2022 |
| 19) | MR. M K DAS      | 30-07-2022 | To | 06-08-2022 |
| 20) | MRS. N BARUAH    | 01-08-2022 | To | 13-10-2022 |
| 21) | MR. A AHMED      | 30-07-2022 | To | 06-08-2022 |
| 22) | MR. A K TALUKDAR | 01-08-2022 | To | 02-08-2022 |
| 23) | MS. D GHOSH      | 01-08-2022 | To | 06-08-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday, 1st August 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.              | Case Number               | Main Parties                                                   | Petitioner Advocate                                     | Respondent Advocate                         |
|---------------------|---------------------------|----------------------------------------------------------------|---------------------------------------------------------|---------------------------------------------|
| <b>ADMISSION</b>    |                           |                                                                |                                                         |                                             |
| 53                  | Crl.Rev.P./93/2022<br>B/O | KUNDAN SING RAWAT<br><b>Versus</b><br>SMT. BABY BORO           | MD S HOQUE<br>MR. M DEKA<br>MR S JAFRI                  | MS. R CHOUDHURY (r-2)<br>MS F N ZAMAN (r-2) |
| <b>BAIL HEARING</b> |                           |                                                                |                                                         |                                             |
| 54                  | AB/664/2022<br>FIXED.     | SUKLESWAR MALI @ KALITA<br><b>Versus</b><br>THE STATE OF ASSAM | MR B SINHA<br>MD A S AHMED                              | PP, ASSAM                                   |
| 55                  | AB/953/2022<br>FIXED.     | RUPESH KUMAR CHOUDHARY<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. U K BARMAN<br>MR H ALI<br>MR D PEGU<br>MR. R KONWAR | PP, ASSAM                                   |

LEAVE NOTE OF ADVOCATES FOR 01/08/2022

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR B N SARMA     | 09-12-2021 | To | 31-08-2022 |
| 2)  | MS. B BHUYAN     | 18-07-2022 | To | 05-08-2022 |
| 3)  | MS J CHAKRABORTY | 26-07-2022 | To | 06-08-2022 |
| 4)  | MR B K KAR       | 26-07-2022 | To | 06-08-2022 |
| 5)  | MR H Dey         | 20-07-2022 | To | 19-08-2022 |
| 6)  | MS. A DEVI       | 21-07-2022 | To | 19-08-2022 |
| 7)  | MR M J QUADIR    | 29-07-2022 | To | 05-08-2022 |
| 8)  | MR B KAUSHIK     | 27-07-2022 | To | 03-08-2022 |
| 9)  | MR A KAKOTI      | 29-07-2022 | To | 06-08-2022 |
| 10) | MR. O P BHATI    | 29-07-2022 | To | 12-08-2022 |
| 11) | MR. M ALAM       | 27-07-2022 | To | 01-08-2022 |
| 12) | MR. S ZAMAN      | 27-07-2022 | To | 01-08-2022 |
| 13) | MR. V K CHOPRA   | 01-08-2022 | To | 01-08-2022 |
| 14) | MR. M U MAHMUD   | 29-07-2022 | To | 07-08-2022 |
| 15) | MR. S BANIK      | 01-08-2022 | To | 02-08-2022 |

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 16) | MR. I A TALUKDAR | 01-08-2022 | To | 05-08-2022 |
| 17) | MR. S B PRASAD   | 31-07-2022 | To | 13-08-2022 |
| 18) | MR. J SARMAH     | 01-08-2022 | To | 04-08-2022 |
| 19) | MR. M K DAS      | 30-07-2022 | To | 06-08-2022 |
| 20) | MRS. N BARUAH    | 01-08-2022 | To | 13-10-2022 |
| 21) | MR. A AHMED      | 30-07-2022 | To | 06-08-2022 |
| 22) | MR. A K TALUKDAR | 01-08-2022 | To | 02-08-2022 |
| 23) | MS. D GHOSH      | 01-08-2022 | To | 06-08-2022 |



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,1st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

**ADMISSION**

|    |                          |                                                                        |                                                         |                                     |
|----|--------------------------|------------------------------------------------------------------------|---------------------------------------------------------|-------------------------------------|
| 61 | WP(C)/3849/2020<br>FIXED | JYOTSHNA RANI SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS. | MR. S P ROY<br>MR. N DHAR<br>MS. S DASGUPTA<br>MS S DAS | GA, ASSAM<br>MS. T GOSWAMI (R-6, 7) |
|----|--------------------------|------------------------------------------------------------------------|---------------------------------------------------------|-------------------------------------|

**ORDERS**

|    |                          |                                                                           |                                                                                                  |                      |
|----|--------------------------|---------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------|----------------------|
| 62 | WP(C)/4204/2022<br>FIXED | PANKAJ NARAYAN CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS | MR. JYOTIRMOY ROY<br>MR. S SARMA<br>MR. R HAZARIKA<br>MR. C CHAKRAVARTY<br>MR D DAS<br>MS E NATH | GA, ASSAM<br>SC, AFC |
|----|--------------------------|---------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------|----------------------|

=====

LEAVE NOTE OF ADVOCATES FOR 01/08/2022

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR B N SARMA     | 09-12-2021 | To | 31-08-2022 |
| 2)  | MS. B BHUYAN     | 18-07-2022 | To | 05-08-2022 |
| 3)  | MS J CHAKRABORTY | 26-07-2022 | To | 06-08-2022 |
| 4)  | MR B K KAR       | 26-07-2022 | To | 06-08-2022 |
| 5)  | MR H Dey         | 20-07-2022 | To | 19-08-2022 |
| 6)  | MS. A DEVI       | 21-07-2022 | To | 19-08-2022 |
| 7)  | MR M J QUADIR    | 29-07-2022 | To | 05-08-2022 |
| 8)  | MR B KAUSHIK     | 27-07-2022 | To | 03-08-2022 |
| 9)  | MR A KAKOTI      | 29-07-2022 | To | 06-08-2022 |
| 10) | MR. O P BHATI    | 29-07-2022 | To | 12-08-2022 |
| 11) | MR. M ALAM       | 27-07-2022 | To | 01-08-2022 |
| 12) | MR. S ZAMAN      | 27-07-2022 | To | 01-08-2022 |
| 13) | MR. V K CHOPRA   | 01-08-2022 | To | 01-08-2022 |
| 14) | MR. M U MAHMUD   | 29-07-2022 | To | 07-08-2022 |
| 15) | MR. S BANIK      | 01-08-2022 | To | 02-08-2022 |

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 16) | MR. I A TALUKDAR | 01-08-2022 | To | 05-08-2022 |
| 17) | MR. S B PRASAD   | 31-07-2022 | To | 13-08-2022 |
| 18) | MR. J SARMAH     | 01-08-2022 | To | 04-08-2022 |
| 19) | MR. M K DAS      | 30-07-2022 | To | 06-08-2022 |
| 20) | MRS. N BARUAH    | 01-08-2022 | To | 13-10-2022 |
| 21) | MR. A AHMED      | 30-07-2022 | To | 06-08-2022 |
| 22) | MR. A K TALUKDAR | 01-08-2022 | To | 02-08-2022 |
| 23) | MS. D GHOSH      | 01-08-2022 | To | 06-08-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,1st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:45 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 15**

**[THIS BENCH WILL SIT AT 3:45 P.M.]**

| Sr.No.        | Case Number                                                                                                         | Main Parties                                                                                                                                                                             | Petitioner Advocate                                                                                   | Respondent Advocate                                                                                                 |
|---------------|---------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------|
| <b>ORDERS</b> |                                                                                                                     |                                                                                                                                                                                          |                                                                                                       |                                                                                                                     |
| 1             | MC/474/2015<br>IN MAC APP SL.NO./244537                                                                             | NABAJIT CHANGMAI<br><b>Versus</b><br>THE ORIENTAL INSURANCE CO. LTD. and<br>3 ORS,                                                                                                       | MR.A R SIKDAR<br>MR.M H TALUKDAR<br>MS.M DEKA<br>MS.D SAHA                                            | MS.N MODI(R-2)<br>MSP DEHINGIA(R-2)<br>MS.M CHOUDHURY(R-2)<br>MR.R C PAUL(R-1)<br>MR.S DUTTAR-2<br>MR.C SHARMA(R-2) |
| 2             | MC/1292/2015<br>IN MAC APP SL. NO./242464                                                                           | ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>ON THE DEATH OF SANJIB KONWAR HIS<br>LEGAL HEIRS REPRESENTED BY                                                                          | MS.N MODI<br>MS.M CHOUDHURY<br>MR.S DUTTA<br>MR.C SHARMA<br>MR.SIDHANT DUTTA                          | MR.S S SHARMA(R-5)<br>MRM H AHMED(R-4)<br>MRA SHARMA(R-5)<br>MR.M R CHOUDHURY(R-4)                                  |
| 3             | I.A.(Civil)/1427/2016<br><b>in</b> MACApp./277001/2016<br><br><b>WITH</b><br>MACApp./277001/2016<br>(Filing Number) | SMTI MAYA ROY @ MAYA RAI<br><b>Versus</b><br>M/S S.P. and CO. LTD. and 2 ORS,<br><br>SMTI MAYA ROY @ MAYA RAI<br><b>Versus</b><br>M/S S.P.and CO. and 2 ORS                              | MRD MONDAL<br>MR.P SARMA<br>MR.R BARBHUYAN<br><br>MR.B GOSWAMI<br>MR.K ROY<br>MR.M BORA<br>MS.P BARUA | MR.A DUTTA(R-2)<br>MRS.P M DUTTA(R-2)                                                                               |
| 4             | I.A.(Civil)/258/2019<br><b>in</b> MACApp./16862/2018<br><br><b>WITH</b><br>MACApp./16862/2018<br>(Filing Number)    | ROUSHANARA BEGUM AND 3 ORS<br><b>Versus</b><br>ORIENTAL INSURANCE CO. LTD AND ANR<br><br>ROUSHANARA BEGUM AND 3 ORS<br><b>Versus</b><br>ORIENTAL INSURANCE CO. LTD AND ANR               | MR. A BARUAH<br>MR. J P MORE<br>MR. B J MUKHERJEE                                                     | MR. S K GOSWAMI (R1)<br>MR. A KALITA (R1)<br>MR. R SHARMA (R1)                                                      |
| 5             | I.A.(Civil)/589/2019<br><b>in</b> MACApp./11783/2018<br><br><b>WITH</b><br>MACApp./11783/2018<br>(Filing Number)    | THE NATIONAL INSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>SMTI LILIMAI MADUR AND ANR<br><br>THE NATIONAL INSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>SMTI LILIMAI MADUR AND ANR | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA                                                  | MR. M TALUKDAR (r-1)<br>MS. R DAS (r-1)                                                                             |
| 6             | I.A.(Civil)/180/2020<br><b>in</b> MACApp./18101/2019                                                                | SRI KAMESWAR NATH AND ANR<br><b>Versus</b><br>UNITED INDIA INSURANCE CO. LTD. AND<br>ANR                                                                                                 | MR. A BARUAH<br>MR. J P MORE                                                                          | MR H BURAGOHAIN<br>MR. B J MUKHERJEE                                                                                |



|    |                                                      |                                                                                                 |                                                                                              |                                                                                       |
|----|------------------------------------------------------|-------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------|
|    | <b>WITH</b><br>MACApp./18101/2019<br>(Filing Number) | SRI KAMESWAR NATH AND ANR<br><b>Versus</b><br>UNITED INDIA INSURANCE CO. LTD. AND<br>ANR        |                                                                                              |                                                                                       |
| 7  | I.A.(Civil)/717/2020<br><b>in</b> MACApp./1191/2020  | SRI MADHURJYA MANDIT NATH<br><b>Versus</b><br>MRS RENU BORA AND ANR                             | MR. P SUNDI<br>MR. N B P SINGHA                                                              |                                                                                       |
|    | <b>WITH</b><br>MACApp./1191/2020<br>(Filing Number)  | SRI MADHURJYA MANDIT NATH<br><b>Versus</b><br>MRS RENU BORA AND ANR                             |                                                                                              |                                                                                       |
| 8  | I.A.(Civil)/1667/2020<br><b>in</b> MACApp./7154/2020 | PALLABI THAKUR AND 2 ORS.<br><b>Versus</b><br>THE ORIENTAL INSURANCE CO. LTD.<br>AND 2 ORS.     | MR. R BORUAH                                                                                 | MS A HUSSAIN (R-1)<br>S AHMED (R-1)                                                   |
|    | <b>WITH</b><br>MACApp./7154/2020<br>(Filing Number)  | PALLABI THAKUR AND 2 ORS.<br><b>Versus</b><br>THE ORIENTAL INSURANCE CO. LTD.<br>AND 2 ORS. (A) |                                                                                              |                                                                                       |
| 9  | I.A.(Civil)/1992/2020<br><b>in</b> MACApp./8536/2020 | ABDUL HAI AHMED<br><b>Versus</b><br>ILIYASUR RAHMAN AND 2 ORS.                                  | MR. A R AGARWALA                                                                             | MS S MOCHAHARI<br>MR SISHIR DUTTA<br>MS. M CHOUDHURY<br>MR. M I HUSSAIN<br>MS C BORAH |
|    | <b>WITH</b><br>MACApp./8536/2020<br>(Filing Number)  | ABDUL HAI AHMED<br><b>Versus</b><br>ILIYASUR RAHMAN AND 2 ORS. (D)                              | MR. A R AGARWALA                                                                             |                                                                                       |
| 10 | I.A.(Civil)/1292/2022<br><b>in</b> MACApp./4688/2022 | MASUDA BEGUM<br><b>Versus</b><br>THE ORIENTAL INSURANCE CO. LTD.                                | MD. M H CHOUDHURY<br>MRS. L N CHOUDHURY<br>MR. T NORBU<br>MR. P CHAKRABORTY<br>MR. S N AHMED | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA                                  |
|    | <b>WITH</b><br>MACApp./4688/2022<br>(Filing Number)  | MASUDA BEGUM<br><b>Versus</b><br>THE ORIENTAL INSURANCE CO. LTD. B                              | MD. M H CHOUDHURY                                                                            |                                                                                       |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/08/2022

-

-----

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR B N SARMA     | 09-12-2021 | To | 31-08-2022 |
| 2)  | MS. B BHUYAN     | 18-07-2022 | To | 05-08-2022 |
| 3)  | MS J CHAKRABORTY | 26-07-2022 | To | 06-08-2022 |
| 4)  | MR B K KAR       | 26-07-2022 | To | 06-08-2022 |
| 5)  | MR H Dey         | 20-07-2022 | To | 19-08-2022 |
| 6)  | MS. A DEVI       | 21-07-2022 | To | 19-08-2022 |
| 7)  | MR M J QUADIR    | 29-07-2022 | To | 05-08-2022 |
| 8)  | MR B KAUSHIK     | 27-07-2022 | To | 03-08-2022 |
| 9)  | MR A KAKOTI      | 29-07-2022 | To | 06-08-2022 |
| 10) | MR. O P BHATI    | 29-07-2022 | To | 12-08-2022 |
| 11) | MR. M ALAM       | 27-07-2022 | To | 01-08-2022 |
| 12) | MR. S ZAMAN      | 27-07-2022 | To | 01-08-2022 |
| 13) | MR. V K CHOPRA   | 01-08-2022 | To | 01-08-2022 |
| 14) | MR. M U MAHMUD   | 29-07-2022 | To | 07-08-2022 |
| 15) | MR. S BANIK      | 01-08-2022 | To | 02-08-2022 |
| 16) | MR. I A TALUKDAR | 01-08-2022 | To | 05-08-2022 |
| 17) | MR. S B PRASAD   | 31-07-2022 | To | 13-08-2022 |
| 18) | MR. J SARMAH     | 01-08-2022 | To | 04-08-2022 |
| 19) | MR. M K DAS      | 30-07-2022 | To | 06-08-2022 |

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 20) | MRS. N BARUAH    | 01-08-2022 | To | 13-10-2022 |
| 21) | MR. A AHMED      | 30-07-2022 | To | 06-08-2022 |
| 22) | MR. A K TALUKDAR | 01-08-2022 | To | 02-08-2022 |
| 23) | MS. D GHOSH      | 01-08-2022 | To | 06-08-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,1st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ALONG WITH THE FOLLOWING MATTERS ON MONDAY AND TUESDAY]**

| Sr.No.        | Case Number                                                                              | Main Parties                                                                                                                                                             | Petitioner Advocate                                                                              | Respondent Advocate          |
|---------------|------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------|------------------------------|
| <b>MOTION</b> |                                                                                          |                                                                                                                                                                          |                                                                                                  |                              |
| 51            | CRP(IO)/169/2022<br>CAVT. NO.08192/022,<br>B/O                                           | ABDUL ALI AHMED<br><b>Versus</b><br>SYED MOHAMMAD ALI                                                                                                                    | MD A ALI<br>MR. K BHATTACHARJEE<br>MR. O K SHRESTHA<br>MS B TALUKDAR                             | MR. B D DEKA<br>FOR CAVEATOR |
| <b>ORDERS</b> |                                                                                          |                                                                                                                                                                          |                                                                                                  |                              |
| 52            | FAO/11/2022<br>FIXED<br><br><b>WITH</b><br>I.A.(Civil)/660/2022<br><b>in</b> FAO/11/2022 | SARALA DAS BAISHYA AND ANR.<br><b>Versus</b><br>PAKHESWARI BASUMATARY AND 4 ORS.<br><br>SARALA DAS BAISHYA AND ANR.<br><b>Versus</b><br>PAKHESWARI BASUMATARY AND 4 ORS. | MR. D SARAF<br>MR. S S GUPTA<br>MR P AGARWAL<br><br>MR. D SARAF<br>MR. S S GUPTA<br>MR P AGARWAL | MR B SARMAH (r-1 to 5)       |

LEAVE NOTE OF ADVOCATES FOR 01/08/2022

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR B N SARMA     | 09-12-2021 | To | 31-08-2022 |
| 2)  | MS. B BHUYAN     | 18-07-2022 | To | 05-08-2022 |
| 3)  | MS J CHAKRABORTY | 26-07-2022 | To | 06-08-2022 |
| 4)  | MR B K KAR       | 26-07-2022 | To | 06-08-2022 |
| 5)  | MR H Dey         | 20-07-2022 | To | 19-08-2022 |
| 6)  | MS. A DEVI       | 21-07-2022 | To | 19-08-2022 |
| 7)  | MR M J QUADIR    | 29-07-2022 | To | 05-08-2022 |
| 8)  | MR B KAUSHIK     | 27-07-2022 | To | 03-08-2022 |
| 9)  | MR A KAKOTI      | 29-07-2022 | To | 06-08-2022 |
| 10) | MR. O P BHATI    | 29-07-2022 | To | 12-08-2022 |
| 11) | MR. M ALAM       | 27-07-2022 | To | 01-08-2022 |
| 12) | MR. S ZAMAN      | 27-07-2022 | To | 01-08-2022 |
| 13) | MR. V K CHOPRA   | 01-08-2022 | To | 01-08-2022 |
| 14) | MR. M U MAHMUD   | 29-07-2022 | To | 07-08-2022 |

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 15) | MR. S BANIK      | 01-08-2022 | To | 02-08-2022 |
| 16) | MR. I A TALUKDAR | 01-08-2022 | To | 05-08-2022 |
| 17) | MR. S B PRASAD   | 31-07-2022 | To | 13-08-2022 |
| 18) | MR. J SARMAH     | 01-08-2022 | To | 04-08-2022 |
| 19) | MR. M K DAS      | 30-07-2022 | To | 06-08-2022 |
| 20) | MRS. N BARUAH    | 01-08-2022 | To | 13-10-2022 |
| 21) | MR. A AHMED      | 30-07-2022 | To | 06-08-2022 |
| 22) | MR. A K TALUKDAR | 01-08-2022 | To | 02-08-2022 |
| 23) | MS. D GHOSH      | 01-08-2022 | To | 06-08-2022 |



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,1st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 01-08-2022 TO 06-08-2022 LISTED BEFORE THIS BENCH,ALONG WITH THE FOLLOWING MATTERS]**

| <b>Sr.No. Case Number</b>    | <b>Main Parties</b>                                                  | <b>Petitioner Advocate</b>                                                             | <b>Respondent Advocate</b>                                                                                                                                                         |
|------------------------------|----------------------------------------------------------------------|----------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>ORDERS</b>                |                                                                      |                                                                                        |                                                                                                                                                                                    |
| 53 MACApp./326/2018<br>FIXED | MD SAHEB ALI AND ANR<br><b>Versus</b><br>MD MAQBUL HUSSAIN AND 3 ORS | MR. K K BHUYAN<br>MR. B DEKA<br>MR. M P CHOUDHURY<br>MR. S BATHARI<br>MR. B P CHANGMAI | MS. S MOCHAHARI (R- 4)<br>MR. S DUTTA (R- 4)<br>MS. M CHOUDHURY (R- 4)<br>MR. L R MAZUMDER (R- 2<br>& 3)<br>MR. C SHARMA (R- 4)<br>MD. I HUSSAIN (R- 2 & 3)<br>MS. M GAZLOO (R- 4) |

LEAVE NOTE OF ADVOCATES FOR 01/08/2022

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR B N SARMA     | 09-12-2021 | To | 31-08-2022 |
| 2)  | MS. B BHUYAN     | 18-07-2022 | To | 05-08-2022 |
| 3)  | MS J CHAKRABORTY | 26-07-2022 | To | 06-08-2022 |
| 4)  | MR B K KAR       | 26-07-2022 | To | 06-08-2022 |
| 5)  | MR H Dey         | 20-07-2022 | To | 19-08-2022 |
| 6)  | MS. A DEVI       | 21-07-2022 | To | 19-08-2022 |
| 7)  | MR M J QUADIR    | 29-07-2022 | To | 05-08-2022 |
| 8)  | MR B KAUSHIK     | 27-07-2022 | To | 03-08-2022 |
| 9)  | MR A KAKOTI      | 29-07-2022 | To | 06-08-2022 |
| 10) | MR. O P BHATI    | 29-07-2022 | To | 12-08-2022 |
| 11) | MR. M ALAM       | 27-07-2022 | To | 01-08-2022 |
| 12) | MR. S ZAMAN      | 27-07-2022 | To | 01-08-2022 |
| 13) | MR. V K CHOPRA   | 01-08-2022 | To | 01-08-2022 |
| 14) | MR. M U MAHMUD   | 29-07-2022 | To | 07-08-2022 |
| 15) | MR. S BANIK      | 01-08-2022 | To | 02-08-2022 |
| 16) | MR. I A TALUKDAR | 01-08-2022 | To | 05-08-2022 |
| 17) | MR. S B PRASAD   | 31-07-2022 | To | 13-08-2022 |
| 18) | MR. J SARMAH     | 01-08-2022 | To | 04-08-2022 |
| 19) | MR. M K DAS      | 30-07-2022 | To | 06-08-2022 |

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 20) | MRS. N BARUAH    | 01-08-2022 | To | 13-10-2022 |
| 21) | MR. A AHMED      | 30-07-2022 | To | 06-08-2022 |
| 22) | MR. A K TALUKDAR | 01-08-2022 | To | 02-08-2022 |
| 23) | MS. D GHOSH      | 01-08-2022 | To | 06-08-2022 |



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,1st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[THIS BENCH WILL SIT AT 3:00 PM]**

| Sr.No.         | Case Number                        | Main Parties                                                      | Petitioner Advocate                                        | Respondent Advocate                                                                         |
|----------------|------------------------------------|-------------------------------------------------------------------|------------------------------------------------------------|---------------------------------------------------------------------------------------------|
| <b>MOTION</b>  |                                    |                                                                   |                                                            |                                                                                             |
| 14             | AB/2145/2022                       | SMT. PREETY RATHI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM | MR D TALUKDAR<br>MS Z ANJUM<br>MR. U S BORA<br>MS J SAIKIA | PP, ASSAM                                                                                   |
| <b>HEARING</b> |                                    |                                                                   |                                                            |                                                                                             |
| 15             | MACApp./94/2018<br>WITH LCR, FIXED | SMTI NIRU BORA<br><b>Versus</b><br>RAJENDRA KHADRIA and 2 ORS.    | MR.M DUTTA<br>MR. M DUTTA<br>MR. A BORUA                   | MR. A K GUPTA<br>MR. R S MISHRA<br>MR. R S MISHRA<br>MR B DAS<br>MR B DAS<br>MRS. P M DUTTA |

LEAVE NOTE OF ADVOCATES FOR 01/08/2022

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR B N SARMA     | 09-12-2021 | To | 31-08-2022 |
| 2)  | MS. B BHUYAN     | 18-07-2022 | To | 05-08-2022 |
| 3)  | MS J CHAKRABORTY | 26-07-2022 | To | 06-08-2022 |
| 4)  | MR B K KAR       | 26-07-2022 | To | 06-08-2022 |
| 5)  | MR H Dey         | 20-07-2022 | To | 19-08-2022 |
| 6)  | MS. A DEVI       | 21-07-2022 | To | 19-08-2022 |
| 7)  | MR M J QUADIR    | 29-07-2022 | To | 05-08-2022 |
| 8)  | MR B KAUSHIK     | 27-07-2022 | To | 03-08-2022 |
| 9)  | MR A KAKOTI      | 29-07-2022 | To | 06-08-2022 |
| 10) | MR. O P BHATI    | 29-07-2022 | To | 12-08-2022 |
| 11) | MR. M ALAM       | 27-07-2022 | To | 01-08-2022 |
| 12) | MR. S ZAMAN      | 27-07-2022 | To | 01-08-2022 |
| 13) | MR. V K CHOPRA   | 01-08-2022 | To | 01-08-2022 |
| 14) | MR. M U MAHMUD   | 29-07-2022 | To | 07-08-2022 |
| 15) | MR. S BANIK      | 01-08-2022 | To | 02-08-2022 |
| 16) | MR. I A TALUKDAR | 01-08-2022 | To | 05-08-2022 |
| 17) | MR. S B PRASAD   | 31-07-2022 | To | 13-08-2022 |
| 18) | MR. J SARMAH     | 01-08-2022 | To | 04-08-2022 |
| 19) | MR. M K DAS      | 30-07-2022 | To | 06-08-2022 |
| 20) | MRS. N BARUAH    | 01-08-2022 | To | 13-10-2022 |

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 21) | MR. A AHMED      | 30-07-2022 | To | 06-08-2022 |
| 22) | MR. A K TALUKDAR | 01-08-2022 | To | 02-08-2022 |
| 23) | MS. D GHOSH      | 01-08-2022 | To | 06-08-2022 |